

PROCEEDINGS OF THE PRINCIPAL DISTRICT JUDGE, NELLORE  
SPSR Nellore District  
Present: Dr. C.Yamini  
Principal District Judge, Nellore

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Sub: COURTS – Criminal – Permission accorded by the Hon'ble High Court for attaching the work with regard to copy applications relating to the Courts of the Judicial Magistrate of I Class for Special Mobile Court, Nellore and the Special Judicial Magistrate of I Class for Trial of Prohibition and Excise Offenses, Nellore to the Central Copyist Establishment, Principal District Court, Nellore due to dearth of staff in the unit of the SPSR Nellore District – Orders – Issued - Regarding.

- Ref: 1. Letter from the Judicial Magistrate of I Class for Special Mobile Court, Nellore submitted in Dis No.89 dated 6.3.2021.
2. This Court's Letter dated 24.03.2021 addressed to the Registrar (Administration), Hon'ble High Court of Andhra Pradesh in Dis No.1306, dated 24.03.2021.
3. Letter of the Hon'ble High Court in ROC No.146/E1/2021, dated 26.06.2021.
4. Office note dated 30.6.2021 and orders passed thereon.

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The undersigned is pleased to pass the following:

ORDER

Dated 7.7.2021

The Copyist Establishments relating to the courts of the Judicial Magistrate of I Class for Special Mobile Court, Nellore and the Special Judicial Magistrate of I Class for Trial of Prohibition and Excise Offenses, Nellore are hereby attached to the Central Copyist Establishment, Principal District Court, Nellore until further orders, due to dearth of staff in the unit of the SPSR Nellore District.

The concerned Presiding Officers are directed to take necessary steps accordingly and intimate the same to the President/Secretary, Bar Association, Nellore, and to display the same on the Notice Boards of their respective courts.

  
Principal District Judge,  
NELLORE. *M. C. Rao*

To

1. The Judicial Magistrate of I Class for Special Mobile Court, Nellore.
2. The Special Judicial Magistrate of I Class for Trial of Prohibition and Excise Offenses, Nellore.

Copies to—

1. The Superintendent, Central Copyist Establishment, Principal District Court, Nellore **with a direction to maintain necessary registers separately to each court.**
2. The President/Secretary, Bar Association, Nellore with a request to communicate the same among the members of the association.
3. The System Officer, Principal District Court, Nellore with a direction to place the same in the District Court, Website.
4. The file/-

Dis No. 2492/2021

Dated 07.7.2021